

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 150 OF 2017 &
IA NO. 651 OF 2017 AND IA NOS. 632 & 809 OF 2018**

Dated: 5th July, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Shri Rama Shankar Awasthi & Anr.

.... Appellant(s)

Vs.

Uttar Pradesh Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Ashwani Ramanathan

Counsel for the Respondent(s) : Mr. C. K. Rai for R-1

Ms. Divya Chaturvedi
Mr. Saransh Shah for R-2

Ms. Mandakini Ghosh for R-3

Mr. Parth Kochatta for R-4

ORDER

IA NO. 809 OF 2018

(Appln. for release of the notary registers)

Issue notice. Mr. Anand K. Ganesan takes notice on behalf of the Appellant; Mr. C.K. Rai takes notice on behalf of Respondent No1; Ms. Divya Chaturvedi takes notice on behalf of Respondent No.2; Ms. Mandakini Ghosh takes notice on behalf of Respondent No.3 and Mr. Parth Kochatta takes notice on behalf of Respondent no.4.

List the matter on **08.08.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**